



सत्यमेव जयते

File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक/ Dated: 26th March 2018

ORDER

Consequent to order no.10/36/2016-NCLT dated 20.3.2018. The NCLT Kolkata Bench is hereby reconstituted as under:

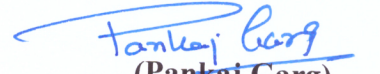
NCLT, Kolkata Bench

1. Shri Jinan K.R, Member (Judicial)
2. Shri Madan Balachandra Gosavi, Member (Judicial)

This is in modification of Order of even number dated 23.2.2018.

This shall come into force w.e.f. 27th March 2018.

This issues with the approval of Hon'ble President, NCLT.


(Pankaj Garg)
Secretary, NCLT
Telephone: 24361688

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.